

d

SLP(Crl.)No. 1471 OF 2005

ITEM No.MM-D

Court No. 1

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1471/2005
(From the judgement and order dated 10/03/2005 in CRLWP 302/05
of The HIGH COURT OF DELHI AT N. DELHI)

RAJESH K. GUPTA

Petitioner (s)

VERSUS

RAM GOPAL AGARWALA & ORS.

Respondent (s)

Date : 08/04/2005 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. P S Narasimha, Adv.
Mr. R K Gupta, Adv.
Mr. S P N Gupta, Adv.
for Ms. Meera Mathur,Adv.

For Respondent (s)Mr. Surya Kant,Adv.(NP)

UPON being mentioned by the counsel the Court made the following
O R D E R

List on 11th April, 2005.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER

d

SLP(Crl.)No. 1471 OF 2005

ITEM No.MM-D

Court No. 1

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1471/2005
(From the judgement and order dated 10/03/2005 in CRLWP 302/05

of The HIGH COURT OF DELHI AT N. DELHI)

RAJESH K. GUPTA

Petitioner (s)

VERSUS

RAM GOPAL AGARWALA & ORS.

Respondent (s)

Date : 08/04/2005 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s) Mr. P S Narasimha, Adv.
Mr. R K Gupta, Adv.
Mr. S P N Gupta, Adv.
for Ms. Meera Mathur, Adv.

For Respondent (s) Mr. Surya Kant, Adv. (NP)

UPON being mentioned by the counsel the Court made the following
O R D E R

List on 11th April, 2005.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER